

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 29491/2012

STATE OF U.P.& ORS.

Petitioner(s)

VERSUS

JAI PRAKASH @ JAI PRAKASH KHANNA
(with office report)

Respondent(s)

Date : 26/10/2015 This petition was called on for hearing today.

For Petitioner(s) Mr. Abhinav K. Malik,Adv.
Mr. Ravi Prakash Mehrotra,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Petitioner has yet not taken fresh steps to substitute the
Legal representatives of the deceased sole respondent. Steps be
taken within four weeks' time.

List on 4th January, 2016.

(RACHNA GUPTA)

Registrar